

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
(Through web-based video conferencing platform)

ITEM No.14
CA (CAA) No.37/BB/2021

IN THE MATTER OF:

M/s. A One Steels India Pvt Ltd
Vs.

... Petitioner

... Respondent

Order under Section 230-232 of Companies Act, 2013

Order delivered on 04.02.2022

CORAM:

SH. AJAY KUMAR VATSAVAYI
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner Companies

:

Sh. G.M. Ganapathi Bhat

ORDER

1. Heard Mr. G.M. Ganapathi Bhat, learned PCS for the Petitioner Companies.
2. List the CA (CAA) on **04.03.2022.**

— Sd —

(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

— Sd —

(AJAY KUMAR VATSAVAYI)
MEMBER (JUDICIAL)